

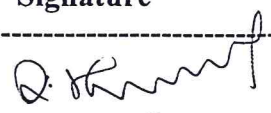
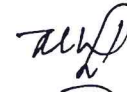
(16)

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/106/(IB)/2017
NAME OF THE PETITIONERS : KOVIL NAGARAM BENEFIT FUND LTD
NAME OF THE RESPONDENT : ROC CHENNAI
UNDER SECTION : 252(3)

S.No.	Name (in Capital)	Represented by	Signature
1	THAMIZH UANAN	PCS	
2	B. SRIDHAR	Dy Regl	

ORDER

PCS representing the applicant company present. Dy. Registrar of Companies present and filed report. Time extended at request for hearing. Put up on 09.11.2017 at 10.30 A.M.

- Solr
K Anantha Padmanabha Swamy
Member (Judicial)

bc